## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 154 OF 2017**

Dated: 30<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

South Bihar Power Distribution Company Ltd.

...Appellant(s)

Vs.

**Bihar Electricity Regulatory Commission** 

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Ms. Ranjitha Ramachandran Mr. Abhishek for Navin Prakash

Counsel for the Respondent(s) :

## <u>ORDER</u>

Admit. Issue notice to the respondent returnable on 02.08.2017. Dasti, in addition, is permitted. Issue Public Notice.

List the matter on **24.07.2017.** 

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson